

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:6785

ANSWERED ON:17.05.2012

BOOKING OF GOODS PARCELS

Jaiswal Shri Gorakh Prasad ;Singh Rajkumari Ratna;Singh Shri Bhupendra

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the railway checking squad has found unbooked parcels during checking in the trains as well as regarding corrupt practices in booking of goods for transportation;
- (b) if so, the details thereof during each of the last three years including the current year, zone-wise;
- (c) whether any fine has been levied in the cases of unbooked commercial parcels in the trains;
- (d) if so, the details thereof for the said period, year-wise and zone-wise;
- (e) the action taken against the railway staff for committing such malpractices in the said cases; and
- (f) the details of the measures being taken to check the transportation of the unbooked commercial parcels in the trains?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION NO. 6785 BY SHRI GORAKH PRASAD JAISWAL, SHRIMATI RAJKUMARI RATNA SINGH AND SHRI BHOOPENDRA SINGH TO BE ANSWERED IN LOK SABHA ON 17.05.2012 REGARDING BOOKING OF GOODS/PARCELS.

(a): Yes, Madam. During the checks conducted by ticket checking staff, some cases of carrying of unbooked luggage have been detected and during the checks conducted by Vigilance squads, over loading and mis-declaration of goods and parcels have been detected.

(b) to (d): The number of unbooked luggage cases detected and amount realised from unbooked luggage cases during the year 2008-09, 2009-10, 2010-11 and 2011-12 (upto March, 2012) zone-wise are annexed at Appendix-I. During the checks conducted by Vigilance, over loading has been detected in goods and parcels, and cases of mis-declaration of goods have also come to notice and the Traffic under-charges including penalty realized in these cases are annexed at Appendix-II.

(e): The delinquent staff, identified are taken up under Railways (Discipline & Appeal) Rules.

(f): Regular and surprise checks are conducted against unbooked luggage in trains and surprise weighments are carried out to detect overloading in goods and parcels. Surprise checks are also conducted to detect the cases of mis-declaration of goods/parcels. Deterrent penalty of charging the overweight at the rate of six times the luggage charges is levied for unbooked luggage detected in trains. In the cases of overloading or mis- declaration of goods and parcels also, deterrent penalty is levied.